NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Vijaga Poalhantu. S 2. SUSHMITA UDAVASANKAR

coursel for the petitioner

COUNSELS FOR THE RESPONDENT

R2- R11

HEMA SRINIVASAN

3. A.G. SATHURA WARAYAWA

Counsel for Personer while my

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R2 to R11 present. Time extended at their request for submitting arguments. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)